

	<p>i) The State Government must put in place a Finance Commission as per National Accounts Manual given in Annexure I. Audit of all tiers ULBs</p> <p>i) The Comptroller &amp; Auditor General must be given Technical Guidance &amp; Support over the audit of all the local bodies in a state at every tier/category and Annual Technical Inspection Report as well as the</p>	are
<p>Apart from the conditions for the State Government to be eligible for the award of the grant, the following conditions for State Government will not be eligible for the grant if it fails to comply with any one condition at any time during the award period will render a State ineligible for the performance grant until it again becomes compliant with all conditions.</p>		

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particular year, the proceeds from octroi and entry tax must be excluded, and